(c) if not, the reasons therefor?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). An amount of Rs. 64,710 was sanctioned for the package programme on groundnut in Madras State by the Indian Central Oilseeds Committee during the year 1962-63.

(c) Does not arise.

Telephones in South Arcot and Trichcy Districts

1925. Shri Elayaperumal: Will the Minister of Transport and Communications be pleased to state:

- (a) the number of applications pending for grant of telephone connections in main towns and villages in the South Arcot and Trichey Districts in Madras State;
- (b) the number of new telephone exchanges proposed to be installed in the above area during the Third Plan period; and
- (c) the steps proposed to be taken to provide telephone connections in this region?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a)

Trichey District 1050
South Arcot 298
District.

(b) The number of telephone exchanges proposed to be installed during the Third Plan is as under:

Trichey District 17
South Arcot 14
District

(c) The additional telephone connections will be given by installing the proposed exchanges given at (b) and by expanding the existing telephone exchanges. However, this is subject to the availability of the equipment and allied stores.

Theft in Southern Railway Workshops

1926. Shri E'ayaperumal: Will the Minister of Railways be pleased to state the number of theft cases caught in the Southern Railway Workshops in 1962?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): 88 cases in all.

डाक व तार परामशंदात्री समितियां

१६२७. श्री भक्त दर्शन : त्या परिवहत तथा संवार मंत्री १ सितम्बर, १६६२ के तारांकित प्रश्न-संख्या ५११ के उत्तर के सम्बन्ध में यह बताने की कृश करेंगे कि डिबीजन स्तर पर डाक-तार विभाग का परामगंदात्री समितियां नियुक्त करते के जिस प्रस्ताव पर विचार किया जा रहा था, उसके बारे में क्या निश्चय किया गया है ?

परिवहन तथा संचार मंत्रालय में उपमंत्री (श्री भगवती) : ब्रावस्यक अनुदेश पहले ही जारी किये जा चुके हैं। प्रत्येक डाक मण्डल में एक मण्डल सजाहकार स्तिति होगी जिसमें सम्बन्धित हितों का प्रतिनिधित्व करने वाले प्रतिनिधि, साथ ही संसद् सदस्य तथा सम्बन्धित क्षेत्र के राज्य विधान सभा सदस्य भी रहेंगे। मई, १६६३ से उक्त सिमितियां कार्य करना प्रारम्भ कर देंगी। इन समितियां की बैठक छ: महीने में एक बार हुआ करेंगे।

Class I Coaches

1923. Shri Harish Chandra Mathur: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that class I coaches have deteriorated all these years:
- (b) the minimum facilities allowed in each coach at present and improvements, if any, intended; and
- (c) whether corridor coaches are to be introduced progressively and if so, the programme thereof?